

ORDER SHEET

O.A / MA / RA / CP NO. 1393 OF 20 06

Applicant/s Dr. S. K. Tineari Respdts. U. O. S. R. C.

Advocate for Applicant/s Shi S. N. Verma Advocate for Respondent/s Shi N. C. Tripathi

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>9</u>
No MA's Pending The case is not ripe for final hearing. in absence of rejoinder affidavit. Submitted. <u>for</u> <u>05/2/09</u> to (3)	<u>12.2.2009</u> Hon. Mr. A. K. Chaur, J.M. Hon. Mrs. Manjulika Chaturam, A.M. List revised. None for the parties. The O.A. is dismissed in default and for non-prosecution. <u>M. J. Chaturam</u> A.M. <u>for</u>	